NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. MA 3116/2019 MA 582/2020 in C.P. 3239/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Badri Narayan baldawa & Anr**
V/s
Ecocentric Management Pvt Ltd & Anr

APPEARANCE :

FOR THE APPLICANT **:** Adv. Sakshi Mehta
FOR THE RESPONDENT **:** None present

Section: 241-242 and 244-245 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **30.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT